NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.153/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M.

Name	of the Company	Sushil Kumar Ganeriwal	aVersus-Bengal Brahmaput	ra Devcon Pvt. & Ors
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. CS. SANJAY KUMAR GUPTA 2. CS. ROHIT KUMAR KESHRI (PCS) PELITIONER

1. Ratrouko berger brAhr 2. Swapne Chouser non g Respondents 3. M. R. Goelle es

ORDER

Ld. Counsel for the petitioner and the respondents present.

Heard the part arguments of the Ld. Pr. CS for the petitioner. Arguments could not be concluded.

List on 20/11/2017 for remaining arguments.

(Jinan K.K.) Member (J)

(Vijai Pratap Singh) Member (J)